

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1540
ANSWERED ON:03.12.2012
NOISE POLLUTION BY FIRE CRACKERS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government undertook any survey to assess the fire crackers available in the country regarding their noise level limits;
- (b) if so, the details thereof and the outcome thereof; and
- (c) the steps taken/being taken by the Central Government for strict compliance of noise level limits by the fire cracker manufacturers in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): Central Pollution Control Board and State Pollution Control Boards have carried out monitoring of noise levels of firecrackers. As per the reports, during 2010-2011, some of the fire cracker manufacturers failed to meet the noise level standards prescribed for the firecrackers' manufacturing level in different States including Delhi, Tamil Nadu and West Bengal. The Government has notified the noise standards for fire crackers and the Central Pollution Control Board & State Pollution Control Boards/Pollution Control Committees are monitoring the noise levels of fire crackers.